

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1239**  
**ANSWERED ON 11/02/2025**

**FINANCIAL ASSISTANCE TO CARDAMOM FARMERS**

1239. DR. SHASHI THAROOR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of financial assistance provided under the scheme – Sustainability in Spice Sector through Progressive, Innovative and Collaborative Interventions for Export Development (SPICED) to farmers in Kerala;
- (b) the conditions of eligibility for cardamom growers to avail the financial assistance;
- (c) whether the scheme extends to farmers growing cardamom on leased land;
- (d) if not, the reasons therefor; and
- (e) whether the Government has formulated any policy to provide financial assistance to cardamom farmers using leased land for cardamom farming and if so, the details thereof and if not, the reasons therefor?

**ANSWER**

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI JITIN PRASADA)

- (a) Spices Board is implementing the central sector scheme “Sustainability in Spice Sector through Progressive, Innovative and Collaborative Interventions for Export Development (SPICED)”, for the benefit of stakeholders of spices sector across India, including the State of Kerala. Cardamom growers can avail assistance under the above scheme for production, development and post-harvest improvement activities such as replanting, planting material production, development of water sources and irrigation structures, equipments for washing, drying, polishing and grading etc. Under this scheme an assistance of Rs. 5.21 crore was provided to farmers in Kerala during 2023-24.

**(b)** Financial assistance to cardamom growers is provided as per the approved guidelines of the scheme. Individual registered cardamom growers having a land holding size of 0.10 Ha to 4 Ha are eligible to apply for financial assistance under various programs of Spices Board's scheme. Detailed requirements for availing the scheme such as eligibility criteria, documents required etc are published in the Board's website (www.Indianspices.com) and can be accessed from the link: <https://www.indianspices.com/sites/default/files/Guidelines%20for%20implementation%20of%20SPICED%20Scheme-signed.pdf>

**(c) to (e)** Farmers growing cardamom on leased land can avail benefits under the scheme on producing a valid lease order issued by the concerned State Government specifying the period of lease, and on furnishing the required documents and meeting the eligibility criteria as per the guidelines.

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